

- (iii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Konkan Railway Corporation Limited (KRCL), for the year 2010-11.

[Placed in Library. See No. L.T. 2336/15/10]

- (iv) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Container Corporation of India Limited (CONCOR), for the year 2010-11.

[Placed in Library. See No. L.T. 2337/15/10]

- I. Notification of the Ministry of Human Resource Development.**
- II. Reports and Accounts (2006-07, 2007-08 and 2008-09) of various Technological, Technical and Research Institutes/Centres/Councils/Universities/Sarva Shiksha Abhiyan/Missions and related papers.**
- III. Reports and Accounts (2008-09) of various Universities and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRIMATI D. PURANDESWARI): Sir, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of School Education and Literacy) Notification No. F51-1/2009-NCTE (N&S), dated the 31st August, 2009, publishing the National Council for Teacher Education (Recognition Norms and Procedure) Regulations, 2009, under sub-section (33) of the National Council for Teacher Education Act, 1993.

[Placed in Library. See No. L.T. 2310/15/10]

- II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Accounts of Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2006-07, and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 2576/15/10]

- (ii) (a) Annual Report and Accounts of the National Institute of Technology, Hamirpur, Himachal Pradesh, for the year 2006-07, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 2577/15/10]

- (iii) (a) Annual Report and Accounts of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2006-07, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. See No. L.T. 2578/15/10]

- (iv) (a) Annual Report and Accounts of the Centre for Studies in Civilisations for the implementation of the Project of History of Indian Science, Philosophy and Culture, New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. See No. L.T. 2318/15/10]

- (v) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Authority, Punjab, Chandigarh, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. See No. L.T. 2320/15/10]

- (vi) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Meghalaya, Shillong, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. See No. L.T. 2319/15/10]

- (vii) (a) Annual Report and Accounts of the Malaviya National Institute of Technology, Jaipur, for the year 2006-07, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Placed in Library. See No. L.T. 2579/15/10]

- (viii) (a) Annual Report and Accounts of the National Institute of Technology, Jamshedpur, for the year 2006-07, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.

[Placed in Library. See No. L.T. 2580/15/10]

- (ix) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Chandigarh, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.

[Placed in Library. See No. L.T. 2508/15/10]

- (x) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research, Pune, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above.

[Placed in Library. See No. L.T. 2317/15/10]

- (xi) (a) Annual Report of the Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2008-09.
- (b) Annual Accounts of the Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2008-09 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) and (b) above.

[Placed in Library. See No. L.T. 2315/15/10]

- (xii) (a) Forty-ninth Annual Report and Accounts of the National Institute of Technology, Hazratbal, Srinagar, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.

[Placed in Library. See No. L.T. 2294/15/10]

- (xiii) (a) Annual Report and Accounts of the National Institute of Technology, Hamirpur, Himachal Pradesh, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above.

[Placed in Library. See No. L.T. 2295/15/10]

- (xiv) (a) Thirty-fourth Annual Report of the University of Hyderabad, Hyderabad, for the year 2008-09.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above.

[Placed in Library. See No. L.T. 2304/15/10]

- (xv) (a) Annual Accounts of the University of Allahabad, Allahabad, for the year 2007-08 and the Audit Report thereon, under Section 32 of the Allahabad University Act, 2005.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above.

[Placed in Library. See No. L.T. 2299/15/10]

- (c) Statement giving reasons for not laying the Annual Accounts of the University of Allahabad, Allahabad, for the year 2008-09, within the stipulated period.

[Placed in Library. See No. L.T. 2301/15/10]

- (xvi) (a) Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 2007-08 and the Audit Report thereon, under sub-section (2) of Section 29 of the Jawaharlal Nehru University Act, 1969.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) above.

[Placed in Library. See No. L.T. 2581/15/10]

- (xvii) (a) Annual Report of the National Council for Promotion of Sindhi Language (NCPSL), New Delhi, for the year 2008-09.

- (b) Annual Accounts of the National Council for Promotion of Sindhi Language (NCPSL), New Delhi, for the year 2008-09 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) and (b) above.

[Placed in Library. See No. L.T. 2313/15/10]

- (xviii) (a) Eleventh Annual Report of the Maulana Azad National Urdu University, Hyderabad, for the year 2008-09.
- (b) Twelfth Annual Accounts of the Maulana Azad National Urdu University, Hyderabad, for the year 2008-09 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) and (b) above.

[Placed in Library. See No. L.T. 2314/15/10]

- (xix) (a) Annual Accounts of the English and Foreign Languages University, Hyderabad, for the year 2007-08 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xix) (a) above.

[Placed in Library. See No. L.T. 2311/15/10]

- (xx) (a) Annual Report and Accounts of the Rajiv Gandhi Shiksha Mission, Chhattisgarh, Raipur, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xx) (a) above.

[Placed in Library. See No. L.T. 2306/15/10]

- (xxi) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Union Territory Mission Authority, Andaman and Nicobar Islands, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxi) (a) above.

[Placed in Library. See No. L.T. 2329/15/10]

- (xxii) (a) Annual Report and Accounts of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Union Territory of Lakshadweep, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxii) (a) above.

[Placed in Library. See No. L.T. 2307/15/10]

- (xxiii) (a) Annual Report of the Indian Institute of Technology, Bombay, for the year 2008-09.
- (b) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 2008-09, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) and (b) above.

[Placed in Library. See No. L.T. 2305/15/10]

- (xxiv) (a) Annual Report of the Central Institute of Hindi (Kendriya Hindi Sansthan), Agra, governed by Kendriya Hindi Shikshan Mandal, for the year 2008-09.
- (b) Annual Accounts of the Central Institute of Hindi (Kendriya Hindi Sansthan), Agra, governed by Kendriya Hindi Shikshan Mandal, for the year 2008-09 and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statements giving reasons for the delay in laying the papers mentioned at (xxiv) (a) and (b) above.

[Placed in Library. See No. L.T. 2312/15/10]

- (xxv) Statement giving reasons for not laying the Annual Accounts of the University of Delhi, for the year 2008-09, within the stipulated period.

[Placed in Library. See No. L.T. 2300/15/10]

- (xxvi) Statement giving reasons for not laying the Annual Report of the Jawaharlal Nehru University, New Delhi for the year 2008-09, within stipulated period.

[Placed in Library. See No. L.T. 2582/15/10]

- III. (i) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 30 and sub-section (4) of Section 31 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Act, 1996:—

- (a) Annual Report and Accounts of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2316/15/10]

- (ii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 33 and sub-section (4) of Section 34 of the Tripura University Act, 2006:—

- (a) Annual Report of Tripura University, Suryamaninagar, Tripura, for the year 2008-09.
- (b) Annual Accounts of Tripura University, Suryamaninagar, Tripura, for the year 2008-09 and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2302/15/10]

- I. Notifications of the Ministry of Consumer Affairs, Food and Public Distribution.**
- II. Accounts (2007-08) of the Central Agricultural University, Imphal, Manipur and related papers.**
- III. Memoranda of Understanding (2010-11) between Government of India and various Corporations Ltd.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I lay on the Table—

- I. (i) A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification No.G.S.R.103 (E), dated the 26th February, 2010, publishing the Bureau of Indian Standards (Recruitment to Scientific Cadre) Amendment Regulations, 2010, under Section 39 of the Bureau of Indian Standard Act, 1986.

[Placed in Library. See No. L.T. 2248/15/10]

- (ii) A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Co-operation) Notification No. G.S.R. 186 (E), dated the 12th March, 2010, publishing the Fruits and Vegetables Grading and Marking (Amendment) Rules, 2010, under sub-section (3) of Section 3 of the Agricultural Produce (Grading and Marking) Act, 1937.

[Placed in Library. See No. L.T. 2252/15/10]